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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Shri Saugata Ray.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam Speaker, I am sorry; I was not present here when you called out my name. With your permission, I beg to lay on the Table:-

(1)A copy of the Notification No. S.O.1297(E) (Hindi and English versions) published in Gazette of India dated 6th June, 2012 making certain amendments in the Notification No. S.O. 683(E) dated 24th March, 2008 and Notification No. S.O. 1452(E) dated 16th June, 2008 issued under Section 57 of the Delhi Development Act, 1957.

(Placed in Library, See No. LT 7085/15/12)

(2) A copy of the Notification No. S.O.1302(E) (Hindi and English versions) published in Gazette of India dated 7th June, 2012 regarding inclusion of Delhi MRTS Phase-III extension to Badarpur-Faridabad and Vaishali (Ghaziabad) corridors under the Metro Railways (Construction of Works) Act, 1978, issued under Section 32 of the said Act.

(Placed in Library, See No. LT 7086/15/12)
